

The Minister of Home Affairs (Shri G. B. Pant): (a) (1) Textile-weaving, dasuti and garha, towels, dusters, newar, durries, etc.

(2) Bamboo chiks.

(3) Munj products—Munj ban, munj mats.

(4) Carpentry—Furniture of all sorts.

(5) Phenyle and Soap making.

(6) Spinning on Ambar Charkha

(7) Tailoring

(b) 1957-58—Rs. 54,378.

1958-59—Rs 43,560 For first nine months)

(c) (1) An after care home has been constructed at the new jail where the released prisoners will be provided accommodation till they are rehabilitated

(2) There is a Discharged Prisoners' Aid Society

(3) A revised wage-earning scheme is being introduced under which prisoners will be permitted to spend 50 per cent of their earned wages for the purchase of personal requirements and the balance of 50 per cent will be paid to them on their release

(4) A welfare officer has been appointed for the proper rehabilitation of prisoners after release

Political Sufferers

204 { Shri Agadi:
Shri Sugandhi:

Will the Minister of Home Affairs be pleased to state

(a) the total amount paid to the political sufferers since Independence in Belgaum, Dharwar, Bijapur, Bel-lary, Gulbarga, Didar and Raichur Districts of Mysore State;

(b) the maximum and minimum amounts paid per head; and

(c) the number of beneficiaries in each of the above Districts?

The Minister of Home Affairs (Shri G. B. Pant): A Statement is laid on the Table of the House. [See Appendix I, annexure No. 50]

Wealth Tax

205 Shri Vajpayee: Will the Minister of Finance be pleased to state the total number of wealth assesseees registered during 1958?

The Minister of Finance (Shri Morarji Desai): 33,510 as on 31st December, 1958

Export Duty on Assam Tea

207. Shrimati Maftida Ahmed: Will the Minister of Finance be pleased to state the amount of taxes realised by the Central Government from cess and export duty on Assam tea separately for the years 1955-56, 1956-57 and 1957-58?

The Minister of Finance (Shri Morarji Desai): The information is not available as no separate statistics are maintained for revenue collected on Assam tea

Ammunition

208 Shri Ram Krishan: Will the Minister of Defence be pleased to state

(a) whether it is a fact that huge quantity of old ammunition has deteriorated and become useless at the defusing site at Pulgaon, Madhya Pradesh,

(b) if so, the reasons for the same; and

(c) the total estimate of loss suffered by Government?

The Minister of Defence (Shri Krishna Menon): (a) and (b) No If the Hon'ble Member is referring to the 37" AA H E ammunition which is being defused/dismantled by Messrs Hards Motors at Pulgaon, this ammunition was of old war-time stocks and was in an unserviceable condition having out-lived its life. This ammu-